

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 412**  
**IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 16.08.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For RP/Intervenor	:	Mr. Vivek Kohli, Sr. Adv., Mr. Somdutta, Ms. Niharika Sharma, Ms. Himani Chhabra, Mr. Bhavya Bhatia, Mr. Hitesh Goel, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**17.08.2023.**

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**